

IN THE HIGH COURT OF JHARKHAND AT RANCHI

W.P. (S) No. 3793 of 2019

Jharkhand Police Mens Association.Petitioner

-Versus-

State of Jharkhand & Ors.Respondents

CORAM: THE HON'BLE MR. JUSTICE DR. S.N.PATHAK

(Through: Video Conferencing)

For the Petitioner : xxx

For the Respondents : xxx

12/ 22.04.2021 In view of the resolution as contained in reference No. 1165-1201/2021 dated 18.04.2021 passed by the Jharkhand State Bar Council, nobody appears for the parties.

This Court was assured on 15.03.2021 for resolving the dispute as early as possible.

From perusal of the documents brought on record, it appears that no step has been taken by the respondent-State.

Put up this case after two weeks.

[Dr. S.N.Pathak,J]

P.K.S.